

out-stations are to produce certificates alongwith travelling allowance journals to prove their performance to duty at out-stations;

(b) what are the conditions the employees should fulfil to prove their performance of duty at out-stations when they perform duty at out-stations with the prior approval of the Supervisory official/Controlling officer; and

(c) what are the points to be checked by the Supervisory official/Controlling officer who are to countersign the T.A. bills of their subordinates to check the genuineness of the claim.

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) In December, 1972, the Chief Personnel Officer of the South Eastern Railway issued instructions whereunder, the staff who had been sent on duty, had to produce a certificate from the Supervisor/Officer with regard to the performance of duty at the place visited. This practice however has been discontinued since April 1973.

(b) Since employees are sent out on duty with specific assignments by their Supervisory/Controlling Officers, they are required to report back to them at their headquarters with requisite documents to justify their performance of duty at out-stations.

(c) The Supervisory/Controlling Officer must scrutinise the necessity and duration of journeys and halts and should disallow the whole or any part of the Travelling Allowance claimed, if he considers that the journey was unnecessary or unduly protracted or halt was of excessive duration. He must also ensure the factual correctness and also that the T.A. Bills/journals are a correct presentation of facts and do not contain claims which are not reasonable or

normal and are free from interpolations, unauthenticated corrections, erasures, etc. They must also satisfy themselves about the performance of duty at out-stations in a manner they deem fit, to check the genuineness of the claim.

New Lines since Independence

4473. SHRI BAJU BAN RIYAN: Will the Minister of RAILWAYS be pleased to state:

(a) the total length of new railway lines constructed since Independence; and

(b) the additions made during that period, year-wise, zonal and State and Union Territory-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). A Statement is laid on the Table of the House. [Placed in Library. See No. LT-1676/80].

Chief Personnel Officer of South Eastern Railways

4474. SHRI BAJU BAN RIYAN. Will the Minister of RAILWAYS be pleased to state:

(a) whether the Chief Personnel Officer of South Eastern Railway has issued any circular on 13th April, 1972 stating that staff should be changed every 5 years from Booking Office to Parcel Office;

(b) if so, whether the instructions of the Chief Personnel Officer are being followed rigidly in every Division of South Eastern Railway;

(c) whether the instructions have been carried out in the respective stations of Khurda Road Division including Puri station; and

(d) if not, the reasons therefor?